

Calcutta High Court (Original Side)

Peonbook Report From 01-07-2021 To 01-07-2021 For (All) Maincase & (All)

Pending : 8 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	EC/78/2021	01-07-2021	MAGMA FINCORP LIMITED VS RAMESH MAHADEO PATEL AND ANR.	SINHA AND CO.
2	APOT/101/2021	01-07-2021	GOURI PRASAD GOENKA VS STATE BANK OF INDIA AND ORS.	SANANDA GANGULI
3	APOT/102/2021	01-07-2021	JAIDEEP HALWASIYA VS PRABHA SURANA	M/S. C. K. JAIN AND CO.
4	CS/114/2021	01-07-2021	ITC LIMITED VS MANU RISHI GUPTHA AND ANR.	KHAITAN AND CO.
5	PLA/199/2021	01-07-2021	IN THE GOODS OF BHUWANESHWARI PRASAD SINGH DEO (DEC.) VS NA	JOYDEEP GUHA
6	PLA/200/2021	01-07-2021	IN THE GOODS OF PRASANTA KUMAR MUKHERJEE ALIAS MUKHOPADHYAY (DEC.) VS NA	ABHIJIT SARKAR
7	WPO/237/2021	01-07-2021	BHOLA PRASAD SHONKAR VS THE BOARD OF TRUSTEES FOR THE PORT OF KOLKATA AND ORS.	SWATI AGARWAL
8	AP/271/2021	01-07-2021	BELL FINVEST (INDIA) LIMITED AND ORS. VS M/S. URGO CAPITAL LIMITED	USHA DOSHI

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